

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 45 OF 2019 &
IA NO. 1639 OF 2019**

Dated : 3rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Sudarshan Chemical Industries Limited (SCIL)

...Appellant(s)

Vs.

**Maharashtra Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Dahiya
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Ashish Singh
Mr. Anup Jain for R-2/MSEDCL

ORDER

Issue notice.

Registry to verify whether Respondents are represented by
Advocates, if so, why their names are not shown in the cause list.

List the matter on **01.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**